

REVISION OF FOURTH PLAN FOR REDUCING
OUTLAYS ON PLAN PROJCLTS

132. SHRI VENIGALLA SATYANARA:
YANA: Will the Minister of PLANNING be
pleased to state:

(a) whether the Fourth Five Year Plan is
under revision with a view to reducing the
outlays on plan projects; and

(b) if so, the reasons which necessitated the
downward revision of the Plan?

THE MINISTER OF STATE IN THE
MINISTRY OF PLANNING (SHRI MOHAN
DHARIA): (a) No, Sir.

(b) Does not arise.

ANNUAL PLANS FOR STATES

133. SHRI K. L. N. PRASAD: Will the
Minister of PLANNING be pleased to state:

(a) whether it is a fact that the Planning
Commission has finalised the annual plans for
1972-73 of all the 21 States;

(b) if so, what will be the total outlay of
the plans; and

(c) the total Central assistance likely to
be provided for these plans?

THE MINISTER OF STATE IN THE
MINISTRY OF PLANNING (SHRI MOHAN
DHARIA): (a) Yes, Sir.

(b) A total outlay of Rs. 1601.75 crores
has been approved for Annual Plans 1972-73
for States.

(c) An amount of Rs. 718.66 crores has been
allocated as Central assistance for 1972-73
Annual Plans of States.

MACHINERY TO AVERT THREATENED CLOSURE
OF INDUSTRIAL UNDERTAKINGS

134. SHRI K. L. N. PRASAD: Will the
Minister of INDUSTRIAL DEVELOPMENT
be pleased to state:

(a) whether there is any proposal under the
consideration of the Government of India to
set up a suitable machinery that could help
in averting threatened closure of Industrial
undertakings;

(b) if so, the details of the scheme; and

(c) whether labour representatives will be
associated with such a machinery?

THE DEPUTY MINISTER IN THE
MINISTRY OF INDUSTRIAL DEVELOP-
MENT (PROF. SIDDHESHWAR PRASAD):
(a) to (c) The matter is engaging the attention
of Government.

12 NOON

CALLING ATTENTION TO A MATTER
OF URGENT PUBLIC IMPORTANCE

DEMONSTRATION IN FRONT OF THE
HEADQUARTERS OF THE INTERNATIONAL
CONTROL COMMISSION AT SAIGON

2/LT. K. P. SINGH DEO (Orissa): Sir,
I beg to call the attention of the
Minister of External Affairs to the demonstra-
tion in front of the headquarters of the Interna-
tional Control Commission at Saigon by a
number of South Vietnamese to protest against
the Indian Chairmanship of the Commission.

THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI SURENDRA PAL SINGH): Sir, con-
sequent on the upgradation of our mission in
Hanoi to Embassy level on January 7, 1972,
on a reciprocal basis, a number of hostile
demonstrations in front of the I.C.S.C. Head-
quarters and our Consulate-General in Saigon
have taken place.

Two demonstrations had earlier taken place
in front of the I.C.S.C. Headquarters on the
11th January, 1972 and 23rd February, 1972.
The latest incident took place on the morning
of March 14, 1972, when South Vietnamese
local employees of the I.C.S.C. struck work and
displayed slogans on the walls of the Indian
Delegation building demanding immediate
replacement of Indian Delegation on the
I.C.S.C.

As repeatedly pointed out earlier, India's
decision to raise the level of its mission in
Hanoi was not in any way directed against
South Vietnam. It was in recognition of the
realities of the situation and in exercise of our
sovereign rights. The I.C.S.C. in Vietnam is an
international body created by the nations
participating in the Geneva Conference of 1954